

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO.740
TO BE ANSWERED ON 21.07.2016

Drinking Water Schemes

740. SHRI R. PARTHIPAN:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has restructured the criteria for various drinking water schemes in the country;
- (b) if so, the details thereof;
- (c) whether all projects under National Rural Drinking Water Programme (NRDWP) have been successfully completed;
- (d) if so, the details thereof and if not, the reasons therefor, State-wise;
- (e) whether the Government has any mechanism to monitor the functioning of the completed projects across the country under the NRDWP; and
- (f) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) & (b) The Ministry of Drinking Water and Sanitation under National Rural Drinking water Programme (NRDWP) has recently issued directions to States to prioritize coverage of all arsenic and fluoride affected habitations and to cover all such habitations either through piped water supply from safe source or with at least 8-10 litres per capita per day (lpcd) potable water through community water purification plants by March 2017. The States have also been asked to provide piped drinking water supply to all Sansad Adarsh Gram Yojna (SAGY) villages and to prioritize coverage of all Open Defecation Free (ODF) villages with piped water supply.

The funding pattern of the NRDWP has been recently modified. The component wise details of the changes in funding pattern of NRDWP, component wise is at **Annexure-I.**

(c) & (d) Providing drinking water to the rural population is a dynamic and continuous process. This Ministry provides financial and technical assistance to the States to strengthen rural drinking water supply. The State Governments are vested with powers to select, plan, approve and implement drinking water supply schemes. States have State Level Scheme Sanctioning Committee (SLSSC) which approves the rural drinking water supply projects to be taken up in the State. As per information provided by State Governments on online portal Integrated Management Information System (IMIS) of the Ministry, as on 18.07.2016, 76.25% of the rural habitations have been covered with a provision of at least 40 litres per capita per day (lpcd). 19.58% rural habitations are partially covered i.e. rural population in these habitations are getting less than 40 lpcd of drinking water supply. Further, remaining 4.17% of rural habitations are quality affected in which one or more water sources contain chemical contaminant like Arsenic, Fluoride, Iron etc. The State/UT wise details of fully covered, partially covered and quality affected habitations as on 18.07.2016 are at **Annexure-II**.

The coverage of a rural habitations with drinking water supply is not static as many of the fully covered habitations slip back to partially covered status due to factors like drying up of source due to insufficient recharge of groundwater during scanty rainfall or in drought situation.

(e) & (f) The Ministry of Drinking Water & Sanitation reviews the implementation of the National Rural Drinking Water Programme (NRDWP) periodically by conducting national and regional review meetings and video conferences with the State Department officers dealing with rural water supply. Conferences of State Secretaries in-charge of Rural Drinking Water Supply and Sanitation of all States was recently held on 03.02.2016, wherein the progress achieved under NRDWP was reviewed. Senior Officers / Technical Officers of the Ministry also visit the States to observe the progress of implementation of the programme. The review meetings and visits provide information about the implementation of the Programme and enables the Ministry and State Governments to focus on the areas where progress is lacking.

Annexure-I**Annexure referred to in part (b) of Lok Sabha Unstarred Q.No. 740 for answer on 21.07.2016**

Component	Center:State sharing pattern before modification	Centre:State sharing pattern after modification
Coverage	50:50 (for other States)	<ul style="list-style-type: none">○ 90:10 (for NE States and Himalayan States of Jammu & Kashmir, Uttarakhand and Himachal Pradesh)○ 100:0 (for UTs)○ 50:50 (for other States)
Water Quality		
Operation and Maintenance (O&M)	90:10 (for NE States and Jammu & Kashmir.	
Water Quality (Earmarked)	50:50 (for UTs)	
Sustainability	100:0 for all States / UTs.	<ul style="list-style-type: none">○ 90:10 (for NE States and Himalayan States of Jammu & Kashmir, Uttarakhand and Himachal Pradesh)○ 100:0 (for UTs)○ 60:40 (for other States)
DDP	100:0 for all DDP States.	<ul style="list-style-type: none">○ 90:10 (for Jammu & Kashmir and Himachal Pradesh)○ 100:0 (for UTs)○ 60:40 (for other DDP States)
Support	100:0 for all States / UTs.	<ul style="list-style-type: none">○ 90:10 (for NE States and Himalayan States of Jammu & Kashmir, Uttarakhand and Himachal Pradesh)○ 100:0 (for UTs)○ 60:40 (for other States)
Water Quality Monitoring and Surveillance (WQM&S)		
Calamity		

Annexure-II

Annexure referred to in part (d) of Lok Sabha Unstarred Q.No. 740 for answer on 21.07.2016

S.No.	State	Total Nos. of Habitations	Nos. of Fully Covered Habitations	Nos. of Partially Covered Habitations	Nos. of Quality Affected Habitations
1	ANDMAN and NICOBAR	400	324	76	0
2	ANDHRA PRADESH	48342	32502	15269	571
3	ARUNACHAL PRADESH	7577	2824	4696	57
4	ASSAM	88099	55727	23532	8840
5	BIHAR	110234	64347	40313	5574
6	CHANDIGARH	18	0	18	0
7	CHHATTISGARH	74647	70495	3004	1148
8	DADRA & NAGAR HAVELI	70	0	70	0
9	DAMAN & DIU	21	0	21	0
10	GOA	347	345	2	0
11	GUJARAT	36066	36042	7	17
12	HARYANA	7948	7485	254	209
13	HIMACHAL PRADESH	53604	40950	12654	0
14	JAMMU AND KASHMIR	15958	8688	7265	5
15	JHARKHAND	120067	112776	430	6861
16	KARNATAKA	60220	23647	34437	2136
17	KERALA	11883	3526	7701	656
18	LAKSHADWEEP	9	0	9	0
19	MADHYA PRADESH	128067	127815	59	193
20	MAHARASHTRA	100066	87923	11747	396
21	MANIPUR	2868	2167	701	0
22	MEGHALAYA	10475	1653	8812	10
23	MIZORAM	738	440	298	0
24	NAGALAND	1530	623	864	43
25	ODISHA	156468	124233	29436	2799
26	PUDUCHERRY	266	153	113	0
27	PUNJAB	15384	9770	1844	3770
28	RAJASTHAN	121648	54616	46137	20895
29	SIKKIM	2084	721	1363	0
30	TAMIL NADU	100204	90803	9050	351
31	TELANGANA	24582	12860	10238	1484
32	TRIPURA	8723	4181	523	4019
33	UTTAR PRADESH	260801	259343	1054	404
34	UTTARAKHAND	39209	21444	17747	18
35	WEST BENGAL	105905	50070	45484	10351
Total		1714528	1308493	335228	70807